

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (c). The proposal to check the flow of Koyana water in Arabian Sea has not been received at the Centre. The State Government have informed that the scheme to lift Koyana Tail Race Water for use in Konkan region is not economically viable.

Rural Electrification in Maharashtra

2086 SHRI SUDHIR SAWANT: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the targets fixed and achievements made by the Integrated Rural Energy Planning Programme for Sindhudurg and Ratnagiri districts of Maharashtra;

(b) whether the Government have taken village as a unit; and

(c) the time by which the electrification of all villages will be completed?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b). The Integrated Rural Energy Planning Programme (IREP) is being implemented by the State Government. The block is the unit of planning in the programme. The Central Government provides support for setting up IREP Cells at State and block levels. But the targets in block level IREP Projects under this programme are met by the State Government. The Maharashtra Energy Development Agency (A Govt. of Maharashtra Undertaking) is implementing IREP Programme in Maharashtra. As per available information, Ratnagiri District is not covered under IREP Programme. This programme has been taken up in Vengurla Taluka only of Sindhudurg district.

(c) The Maharashtra Electricity Board has declared that as per 1981 Census, the entire State has reached cent percent electrification by the end of March, 1989. The

total number of electrified villages in Maharashtra comes to 39106.

Airlifting of Vegetables and Flowers to African countries

2087. SHRI M.V.V.S. MURTHY: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal to extend Air India Cargo Service to Transport vegetables and flowers to African countries;

(b) if so, the details of the centres from where the Air India cargo service will be operated;

(c) whether any places in Andhra Pradesh have been identified to extend this facility;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) to (e). Does not arise.

Infant Foods

2088. SHRI BHUPINDER SINGH HOODA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government are aware of the wide spread increase in the production and consumption of Infant Foods and Formulations in the country;

(b) if so, the annual production, category-wise of such foods and formulations with the names of the manufacturing units;

(c) whether a Bill to regulate the production etc. of such items is proposed to be introduced in Parliament; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRIGIRIDHAR GOMANGO) (a) and (b) Information is being collected and shall be laid on the Table of the House

(c) A Bill to regulate the production, supply and distribution of Infant Milk Foods, Feeding Bottles and Infant Foods is being finalised for introduction in the parliament

(d) Does not arise

Restriction on Insurance cover

2089 SHRI SUDHIR SAWANT Will the Minister of COMMUNICATIONS be pleased to state

(a) whether the Government have laid down any restriction on insurance cover for Rs 10,000/- to individuals, small craftsmen for transport of parcels of gold and silver through postal department, and

(b) if so, the details thereof and the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P V RANGAYYA NAIDU) (a) No, Sir the Limit upto which articles in transmission through post can be insured, is Rs 20,000/

(b) Does not arise in view of reply to (a) above

[Translation]

New Schemes for Safety of Aeroplanes

2090 SHRI BARE LAL JATAV Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state

(a) whether the Government proposed to formulate any new scheme for the safety of aeroplanes in view of the increasing terrorism in the country, and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA) (a) and (b) A fulfilled anti-sabotage security scheme already exists and is implemented Bureau of Civil Aviation Security constantly monitors the security scenario

Training Programme for Telecommunication Officials

+2091 SHRI BARE LAL JATAV Will the Minister of COMMUNICATIONS be pleased to state

(a) whether the Government propose to streamline the training programme for officers and employees of the Department of Telecommunications,

(b) if so, the details thereof, and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P V RANGAYYA NAIDU) (a) Well designed training programmes have already been under implementation in Department of Telecommunications Depending upon the need of enhanced technologies, the training programmes for officers and employees are updated/developed from time to time

(b) The details are as follows

- (1) Induction Training of direct recruits of ITS Group A has been updated recently
- (2) A new training in management has been started for recently promoted TES Group 'B' officers
- (3) Updating the Induction Training programme for new recruits to Junior Telecom Officers (JTOs) cadre is presently under finalisation